

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

29.11.2011

MA 343/2011 (OA No. 264/2010)

None present for applicant.
Mr. Y.K. Sharma, Counsel for respondents.

Heard on MA for extension of time to decide the representation of the applicant as directed vide by this Tribunal vide its order dated 14.07.2011. On perusal of the application, it appears that copy of the representation is only provided to the respondents on 30.08.2011 and the matter was processed. Representation of the applicant has not been decided by the respondents and they seek extension of time to decide the same.

Looking to the facts & circumstances of the case, we deem it proper to grant further one month's time to decide the representation of the applicant.

The MA stands disposed of accordingly.

Anil Kumar

(Anil Kumar)
Member (A)

K.S. Rathore

(Justice K.S.Rathore)
Member (J)

ahq